NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30.AM

TRANSFER PETITION NO.	: .		
COMPANY PETITION/APPLICATION NO.	CA No.182/252/HDB/2017		
NAME OF THE COMPANY	School Serv (India) Solutions Private Limited		
NAME OF THE PETITIONER(S)	School Serv (India) Solutions Private Limited		
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad		
UNDER SECTION	252		

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
pa	maken-go Danilo	- CHain
	170(12)	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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ORDER

Heard Mr.Mahesh Grandhi, Learned Counsel for the Petitioner, None appeared for the Respondent. Roc report received, Post the case on 9.03.2018 for final hearing.

Member (Tech)

Member (Judl)

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